

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 25-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Upendra Mishra, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the petitioner to take fresh steps alongwith fresh and complete address of the sole respondent within two weeks. Notice thereafter be issued.

It is submitted by the Ld. Advocate, Mr.Upendra Mishra, appearing on behalf of Ms.Swarupama Chaturvedi, Advocate-on-record for the petitioner, that there is change in the standing counsel for the State of Uttar Pradesh.

List again on 13.9.2018.

KAPIL MEHTA
Registrar
25.7.2018

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